

fore, I want to know why there cannot be more and more trains giving direct connection between the east and the south and between the north and the south.

Shri S. V. Ramaswamy: It all depends on the line capacity. There is a particular limit. About 17 trains each way only can be run on a single line. Of these, only a few can be for passenger trains. We must also provide for goods trains.

Some Hon. Members rose—

Mr. Speaker: This is a general question. How can it be answered?

Shri T. B. Vittal Rao: My question related to traffic between Madras and Delhi. We have been taking up this matter at all times, at the National Railway Users' Consultative Committees, etc., but nothing is being done. May I know whether, at least within two years from now, any additional train from Madras to Delhi will be run?

Shri S. V. Ramaswamy: It is a suggestion for action. It can be considered.

Shri Narasimhan: With particular reference to the answers to questions given now, may I know the amount of offtake by the special trains *vis-a-vis* the demands made by the passengers during this period?

Shri S. V. Ramaswamy: I am willing to give the figures, but it will take some time. The number of applications received during May 1960 for reservations in various classes, the number provided, etc., are as follows: A.C.—163; I Class—4,390. Number initially provided—A.C. 83; I Class, 1,969. Number wait-listed—A.C. 80; I Class, 2,421. Number finally provided—A.C. 144; as against the demand of 163, and I Class, 2,950, as against a demand of 4,390. Number refused—A.C., 19, and I Class, 1,440.

On the 18 Up Janata Express, regarding sleeping accommodation, as against a carrying capacity of 1,624,

as many as 1,581 actually travelled. Regarding seating accommodation, as against the carrying capacity of 1,276,854 actually travelled. I can give other figures also. But I can say that we have been carrying the maximum capacity.

Mr. Speaker: Hon. Members seem to be more anxious about the provisions to be made rather than the figures that are being given to the House. What is the provision that is sought to be made in the face of these difficulties?

The Minister of Railways (Shri Jagjivan Ram): There is no doubt that there is scope for running additional trains on that line. But, as the Deputy Minister has explained, due to several difficulties it has not been possible to introduce any new train on that line. As the position improves, I have no doubt that additional trains will be introduced.

Centralised Traffic Control on Railways

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*164. { **Shri Shree Narayan Das:**
Shri Ram Krishan Gupta:
Shri Madhusudan Rao:

Will the Minister of Railways be pleased to refer to the reply given to Starred Question No. 1844 on the 29th April, 1960 and state:

(a) whether the consideration of the question of centralised traffic control has since been finalised; and

(b) if so, the nature of decision taken?

The Deputy Minister of Railways (Shri Shahnawaz Khan): (a) and (b). The matter is still under consideration.

Shri Shree Narayan Das: May I know whether this question is being seriously considered or whether it will be considered at leisure?

Shri Shahnawaz Khan: The question is being considered very seriously.

Shri Ram Krishan Gupta: May I know whether any section of the railways has been selected so far for this purpose?

Shri Shah Nawaz Khan: Yes, Sir; the section between Siliguri and Amin-gaon.

Distribution of Fertilizers

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*165. { **Shri Ram Krishan Gupta:**
 Shri Rami Reddy:
 Shri Bibhuti Mishra:

Will the Minister of Food and Agriculture be pleased to refer to the reply given to Starred Question No. 314 on the 23rd February, 1960 and state:

(a) whether the Fertilizer Distribution Enquiry Committee appointed to review the system of distribution of fertilizers in various States and to suggest measures, if any, for improving the system has, since submitted its report; and

(b) if so, the details thereof?

The Deputy Minister of Agriculture (Shri M. V. Krishnappa): (a) Not yet; the Committee is expected to submit its report towards the end of August, 1960.

(b) Does not arise.

Shri Ram Krishan Gupta: May I know whether any estimate has been made of the fertilizers adulterated or misused so far?

Shri M. V. Krishnappa: No estimate has been made. Since there is a shortage of fertilizers here and there, there are stray cases of mixing common salt and other things.

Shri Ram Krishan Gupta: May I know whether any complaints have been received from Madras and if so, the nature of the complaint received and who are involved in it?

Shri M. V. Krishnappa: That is a different question. This is about the committee. The committee is going into the question of distribution of fertilizers. Whatever the complaints,

I am prepared to enquire. There were some complaints from Punjab and Madras.

Shri Rami Reddy: The report has not yet been received. Meanwhile, may I know whether the Government has issued any instruction that the distribution of these fertilizers may be done through the co-operatives and if so, what are the States that are distributing fertilizers through co-operatives?

Shri M. V. Krishnappa: Wherever there are co-operatives, there are always standing instructions to issue fertilizers only through co-operatives. Especially Andhra, the hon. Member's State, is one such State. Mysore is another and many other States like Maharashtra and Gujerat are trying to do it.

श्री बिभूति मिश्र : श्री मंत्री जी ने बताया कि कमेटी की रिपोर्ट नहीं आई है। प्लानिंग कमीशन में और हिन्दुस्तान भर में सब से ज्यादा महत्व खेती को दिया जाता है। मैं जानना चाहता हूँ कि जब तक रिपोर्ट न निकले क्या गांवों में खास कर छोटे किसानों को खाद मिले इस के लिये मंत्री जी कोई व्यवस्था सोच रहे हैं ?

श्री मो० ब० कृष्णप्पा : यह बात ठीक है। यह काम बहुत महत्व का है। इसलिये कमेटी की रिपोर्ट को भी इतना महत्व दिया जा रहा है। इसलिये इस अगस्त के महीने के अखिर में ही यह रिपोर्ट दी जाने वाली है।

Shri Ranga: Are Government aware of the fact that there were many complaints about mismanagement in the distribution of fertilizers by the co-operative stores in Andhra and so, Government appointed a committee, and on its recommendation, the Andhra Government has decided to get this distribution done through the zilla parishads and village panchayat samitis and not through the co-operative stores?